

tonnes is stored in CAP storage in Punjab and Haryana, respectively. CAP storage is safe and scientific and it is well looked after by technical staff employed for the purpose. It is, therefore, not correct to say that paddy stocks lying in the open under CAP system of storage are exposed to revages of whether. In spite of precautions, some losses do take place due to reasons beyond the control of FCI, e.g. natural calamities, untimely heavy rains, cyclones, floods etc.

There has been some resistance on the part of Rice millers of some areas to undertake shelling of FCI paddy in spite of the fact that FCI has been sanctioning milling rates keeping in view the outturn ratios of rice and expenses incurred by the millers etc. However, millers are demanding still higher rates and approximately 6.39 lakh tonnes is still lying uncontracted.

(c) A total quantity of 29,286 tonnes paddy is reported to be affected and salvaging of the affected stocks is in progress. The actual position will be known at the end of operation. A quantity of 570 tonnes has so far been declared as damaged.

In view of drought conditions prevailing in Eastern, Central and Southern States besides Uttar Pradesh, efforts have been made to utilise the milling capacity in those areas by moving paddy from Punjab. A quantity of about 60,000 tonnes of paddy has been moved from Punjab between November, 1979 and May, 1980. Efforts are continuing to get the balance paddy stocks contracted early. Other steps like requisitioning of milling capacity are also being contemplated.

Linking of Indian Satellite Communication System with International System

1606. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have proposed to link the Indian Satellite

Communication System with the International System;

(b) if so, when the linkage will take place; and

(c) the benefit expected from the linkage?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) No.

(b) Does not arise.

(c) Does not arise.

Reconstitution of Central Social Welfare Board

1607. SHRI S. M. KRISHNA: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether any action has been initiated to reconstitute the Central Social Welfare Board;

(b) if so, the constitution of the new Board; and

(c) if not, the reasons therefor?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise

(c) According to the Resolution constituting the present Board the tenure prescribed is upto 30th September, 1980.

Re-Examination of Withdrawn Text Books

1608. SHRI OSCAR FERNANDES: Will the Minister of EDUCATION be pleased to state:

(a) whether there have been some cases in the Janata Government that certain text books and history text books were withdrawn from the school syllabus;

(b) if so, the names of such books and the reasons thereof; and

(c) whether Government would like to re-examine this issue?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) to (c). Three books were withdrawn by the Central Board of Secondary Education during 1978:

(i) 'Ancient India' by Prof. R. S. Sharma. This was a history book for class XI. It was withdrawn because of criticism in the Lok Sabha and elsewhere.

The book has since been revised by the author, and the revised version has been approved and recommended for study in the schools.

(ii) 'Yathuum Oore' by T. Janakriaman. This was a book for class IX in Tamil language.

(iii) 'Aurangzeb' by Indira Parthasarathy. This was a book for class X in the Tamil language.

Both these books were of private publishers and were withdrawn because of adverse comments from schools regarding obscene passages.

The Board has no proposal to reconsider these books.

Project on Cattle Diseases

1609. SHRI AMARSINH V. RATHAWA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to set up a project to check cattle diseases in the country; and

(b) if so, the details thereof and where it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). Diagnosis and control of animal diseases is a State subject. The Central Government is administering Animal Quarantine and Certification Service Scheme under which Quarantine Stations are established at International air/sea ports viz. Delhi, Madras, Calcutta and Bombay to check the ingress of exotic livestock diseases.

There are two schemes viz. Rinderpest Control Scheme and Foot and Mouth Disease Control Programme under which subsidy is given to the State Government, who contribute their share and pass on the benefit to cattle owners.

Lifting of Foodgrains by Various States

1610. SHRI NAVIN RAVANI: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantity of food which had been lifted by various States during the period from January, 1980 to May, 1980; and

(b) the quantity to be supplied to the States during the rest of the year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) 6.4 Million tonnes of foodgrains have been lifted by the various States during January-May, 1980.

(b) The quantity of foodgrains to be supplied to the States during the rest of the year will depend upon the requirements intimated by the State Governments, the overall availability of foodgrains in the Central pool, relative needs of the various States, market availability and other relevant factors.